## CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTINGS: BILASPUR

# Civil Contempt Petition No.203/00075/2018

(in O.A. No.203/808/2015)

Bilaspur, this Friday, the 07th day of December, 2018

# HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

E. Gopi Krishna S/o Late E. Shrinivas Rao, Aged about 44 years presently working as Chief Loco Inspector (Adhoc) R/o Qtr. No.10/2059 Shivanand Nagar, Sector 4 Raipur 492008 Mobile No.8085955417 -Petitioner

(By Advocate –Shri A.V. Shridhar)

# Versus

- Ranjanesh Sahai,
   Secretary Ministry of Railways
   Rail Bhawan New Delhi 110001
- 2. S.S. Soin General Manager South East Central Railway Bilaspur Chhattisgarh 495004
- 3. Pradeep Mishra Divisional Personnel Officer (Co-ord) South East Central Railway Raipur Chhattisgarh 492008
- 4. Sangram Soren Divisional personnel Officer South East Central Railway Raipur Chhattisgarh 492008
- 5. R.S. Bepari Assistant Personnel Officer South East Central Railway Raipur (C.G.) 492008

- Respondents

(By Advocate –Shri Vivek Verma)

#### ORDER (ORAL)

## By Navin Tandon, AM:-

It has been brought to our notice that the order dated 26.10.2018 (Annexure CP/2), which was in consequent to our order dated 23.07.2018 passed in O.A. No.203/00808/2015 (Annexure CP/1), has been withdrawn vide office order dated 06.12.2018.

- **2.** Learned counsel for the applicant submits that he wishes to withdraw this Contempt Petition.
- **3.** Accordingly, this Contempt Petition is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon) Administrative Member

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